

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 1644 OF 2018
IN
DFR NO. 3423 OF 2018

Dated : 27th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

PTC India Limited

...Appellant(s)

Vs.

**Madhya Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Aashish Anand Bernard
Mr. Samindra Kumar Tripathi

ORDER

Issue notice to the Respondents returnable on 06.02.2019. Dasti in addition is also permitted.

List the matter on **06.02.2019.**

**(S. D. Dubey)
Technical Member**

Js/kt

**(Justice Manjula Chellur)
Chairperson**